

Nobody Present  
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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No. 175/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> November 2017, 10.30 A.M**

Name of the Company	Sreerampur Ispat Pvt.Ltd.-Vs- Bajoria Steel & Re-rolling Mills Pvt.Ltd.		
Under Section	9 (1) IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


**ORDER**

No one is present from either side.


This is a petition u/s. 9 of the Insolvency and Bankruptcy Code, 2016 (I&B Code)

By our order dated 18/05/2017 Shri Vinod Kr. Kothari has been appointed as an Interim Resolution Professional (IRP). But till date no Progress Report has been filed by the said IRP. Let notice be issued to IRP for his personal appearance on **28/11/2017**.

List on 28/11/2017.



(Jinan K.R.)  
Member (J)



(V.P. Singh)  
Member (J)